

and Applicant in CA 394/2023 present. Mr. Amit Singh, Ld. Counsel for Applicant present in CA 355/2023 present. Mr. Abhineet Sharma, Ld. Counsel for Applicant present in CA 323/2023. Mr. Raturaj Bankar, Ld. Counsel for Applicant in CA 355/2023 present. Ms. Kavisha Shah, Ld. Counsel for Respondent No. 13 present in CA 396/2021 & Applicant in CA 388/2023. Mr. Preet Chheda, Ld. Counsel for Respondent No. 19 present in CA 396/2021.

3. All these matters pertain to recall of order or modification of earlier order passed by this Bench, and similar matters are listed on 04.10.2023.
4. CA 396/2021, which is also a similar matter, is not on board today.
5. List CA 397/2023, CA 398/2023, IA 164/2023, IA 163/2023, CA 388/2023, CA 394/2023, CA 395/2023, CA 396/2023, CA 396/2021 on 04.10.2023 at 2:30 P.M.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/